

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.2295
ANSWERED ON 12.02.2026**

AGRICULTURAL FEEDERS SANCTIONED UNDER DDUGJY IN DAUSA

†2295. SHRI MURARI LAL MEENA:

**Will the Minister of POWER
be pleased to state:**

- (a) the number of agricultural feeders that were originally assessed, sanctioned and actually segregated under the Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY), State-wise along with current status for Rajasthan including Dausa Lok Sabha Constituency;
- (b) whether the impact of incomplete or partial feeder segregation on the hours and quality of power supply to non-agricultural rural consumers has been assessed, if so, the details thereof;
- (c) the number of projects where the completion time has been delayed by 12 months and by 24 months, State-wise including Rajasthan; and
- (d) whether funds were released by the Union Government without fulfilling the terms of project related agreements, State contribution or pre-conditions and if so, the details thereof, State-wise including Rajasthan?

A N S W E R

THE MINISTER OF STATE IN THE MINISTRY OF POWER

(SHRI SHRIPAD NAIK)

(a) : The Government of India launched DDUGJY in December 2014 with an outlay of Rs. 43,033 crore, including Gross Budgetary Support (GBS) of Rs. 33,453 crore. The main objectives of the scheme were strengthening and augmentation of sub-transmission & distribution infrastructure, separation of agriculture and non-agriculture feeders and electrification of villages across the country.

The State-wise details of feeders identified and separated under the DDUGJY scheme are given below:

Sr. No.	State	Sanction	Achievement
1	Bihar	698	698
2	Chhattisgarh	356	205
3	Gujarat	45	0
4	Haryana	35	35
5	Himachal Pradesh	5	5
6	Jammu & Kashmir	151	34
7	Jharkhand	409	409
8	Karnataka	927	927

9	Madhya Pradesh	1284	873
10	Maharashtra	1077	583
11	Odisha	89	89
12	Punjab	76	76
13	Rajasthan	2131	1458
14	Tamil Nadu	29	29
15	Uttar Pradesh	1891	1891
16	Uttarakhand	44	44
17	West Bengal	585	477
Total		9832	7833

Source: Nodal Agency REC Ltd.

There are three districts under Dausa Lok Sabha Constituency namely Alwar, Dausa and Jaipur. The details of feeders separated under the DDUGJY scheme in these districts are as below:

Sr. No.	State	Achievements
1	Alwar	145
2	Dausa	129
3	Jaipur	329

Source: Nodal Agency REC Ltd.

Under Revamped Distribution Sector Scheme (RDSS), 12835 number of feeders have been sanctioned for separation with total sanctioned amount of Rs. 10202 Cr for the state of Rajasthan, out of which 370 nos. of feeders have already been executed. The details of feeders identified and separated under the RDSS scheme in the three districts under Dausa Lok Sabha Constituency are as below:

Sr. No.	Districts	Sanctioned under RDSS (Nos.)	Completed	Feeders on which load shifted (Nos.)
1	Alwar	431	0	0
2	Dausa	383	1	1
3	Jaipur	994	6	5
Total		1808	7	6

Source: Nodal Agency REC Ltd.

(b): A comprehensive Impact Assessment study of the DDUGJY scheme was carried out, covering all states and most UTs. The study revealed an approximately 39% improvement in the supply hours to villages post DDUGJY. Further, 100% of villages and consumers covered under this survey have reported improvement in supply hours.

(c): Under DDUGJY, a total of 673 projects were sanctioned in 33 States, out of which award of works was delayed in 154 projects for more than 12 months and in 24 projects for more than 24 months from the prescribed timeline. Further, no projects that were sanctioned in Rajasthan reported a delay of more than 12 months. Details of the delayed projects are as under:

Sr. No.	States	Projects delayed >12 months	Projects delayed > 24 months
1	Andaman & Nicobar Islands	0	1
2	Assam	0	8
3	Bihar	2	0

4	Chhattisgarh	2	0
5	Goa	2	0
6	Haryana	7	0
7	Himachal Pradesh	10	1
8	Jammu & Kashmir	0	13
9	Jharkhand	24	0
10	Karnataka	23	0
11	Madhya Pradesh	26	1
12	Maharashtra	27	0
13	Mizoram	1	0
14	Punjab	20	0
15	Telangana	1	0
16	Uttar Pradesh	9	0
Grand Total		154	24

Source: Nodal Agency REC Ltd.

(d) : Flagship scheme of the Government of India, DDUGJY was launched at the fag end of the year 2014-15 with the objective to complete the scheme within the stipulated timelines. A budget had also been allocated for the scheme in the same year. To facilitate timely start of this scheme, it was decided to consider demands for release of funds of those States, whose DPRs of projects were ready, with the assurance of compliance with milestones and conditionalities within the stipulated time and before seeking release of the next tranche.

Therefore, as an exception, 1st tranche amounting to Rs. 541.55 crores had been released to the power utilities of only six States. The State-wise details are as under:

(In Rs. Crore)		
S.No.	State	Funds Released
1.	Gujarat	28.58
2.	Himachal Pradesh	13.46
3.	Madhya Pradesh	171.1
4.	Tamil Nadu	55.17
5.	Uttar Pradesh	18.74
6.	West Bengal	254.5
Total		541.55
